

- * Monitoring and Analysis Centre for “Network Operation Control Centre (NOCC)” for monitoring and analyzing the Satellite Media from Indian Soil by Telecom Operators, Broadcasters, Defence Agencies, Internet Service Providers etc.
- * The Administrative offices required to maintain the services.

The vacant lands of BSNL at Chennai are proposed to be used as follows :

- * For setting up a Customer Service Centre and for accommodating the Divisional Engineer/Sub Divisional Engineer (External) Office which are currently functioning in a nearby rented buildings.

As on date, BSNL does not have any plan to close Telegraph Services.

MTNL, Delhi intends to install telephonic equipments for new bandwidth intensive services, *e.g.* IPTV, Broadband, VOIP, Video etc.

Recharge Vouchers

3528. SHRI JAI PRAKASH NARAYAN SINGH : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether any complaint was received by DOT regarding some telecom operators printing more recharge vouchers than it is accounted for in its accounts to avoid the payment of revenue share on this amount to Government;
- (b) if so, the name and details thereof; and
- (c) the action taken by DoT to recover its losses from these companies and the penalty being imposed on the companies for deviating from licencing conditions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT) : (a) and (b) Yes, Sir. A complaint has been recieved against Bharti Airtel in this regard.

(c) This is a subject matter of the special audit being conducted for the telecom operators. The report is awaited.

Reporting and Accounting System

3529. SHRI JAI PRAKASH NARAYAN SINGH : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that TRAI had recently asked the DoT to introduce new reporting and accounting system for telecom companies to declare both their consolidated and stand alone revenues from different business streams;
- (b) if so, the details and the action taken by DoT in the matter; and
- (c) if not, the reasons therefor?